

श्री वीन बन्धु वर्मा : माननीय अध्यक्ष जी, माननीय मंत्री महोदय ने स्वयं स्वीकार किया है कि उदयपुर एक टूरिस्ट सेन्टर है लेकिन, वहां पर आए दिन कभी दो इंडियन एयरलाइन्स की फ्लाइट चलती है। मैं यह निवेदन करना चाहूंगा कि उदयपुर एक टूरिस्ट सेन्टर होने के कारण वहां पर दो फ्लाइट की नितान्त आवश्यकता है, इसको बराबर बनाए रखें। दूसरा यह कि सेक्योरिटी की एक्स-रे मशीन वहां पर नहीं लगी है। मैं चाहूंगा कि उसको आप जल्दी से जल्दी लगवाने की कृपा करें। नाइट लैंडिंग फैसिलिटी वहां पर अभी पूरी नहीं हुई है। इस ओर शीघ्र ध्यान दें।

SHRI KHURSHEED ALAM KHAN : I quite realise the importance of Udaipur. We are very keen about the security arrangements. The X-ray machines have been ordered and as soon as they arrive, We would be installing them at the various airports. As regards the night landing facility, the problem is that Udaipur is surrounded by high hills and unless we provide the special lighting arrangements on these hills, the night landing facility would not be very effective. The hills are being surveyed and we are thinking of providing the lights on these hills. Regarding the regular services, surely we would like that the services should operate regularly.

SHRI M. M. LAWRENCE : Kerala is one of the beautiful States in India and Cochin, specially my constituency Idukki, is one of the beautiful spots for tourism development. Bird sanctuary is also there. In view of this, will the Government consider to start a direct flight from Cochin to Delhi? When Shri A P Sharma was the Aviation Minister, he had promised to start one such direct flight from Delhi to Cochin and back. Will the hon. Minister consider to start a direct flight from Cochin to Delhi, especially due to the fact that hundreds of passengers

are experiencing difficulties due to not getting okay tickets from Bombay, Bangalore or Madras to come to Delhi?

SHRI KHURSHEED ALAM KHAN : Regarding direct service between Delhi and Cochin, we will examine it and depending upon the volume of traffic offering it will be considered. As regards the confirmation of tickets, I know that for the time being there is some difficulty. But the Indian Airlines are now installing up their own computer system, which is under trial and as soon as it starts functioning and is in operation, this difficulty of confirmation or delay in confirmation will be minimised.

MR. SPEAKER : Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

Opening of Branches of ICICI in Orissa

*460 **SHRI NITYANAND MISRA :** Will the Minister of FINANCE be pleased to state :

(a) the names of the All India financial institutions which have established their branches in Orissa;

(b) whether the Industrial Credit & Investment Corporation of India has not opened its branches in Orissa;

(c) if so, the reasons therefor? and

(d) the steps taken to establish the branches of ICICI in Orissa?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) According to available information, the following All India financial institutions have branch offices in Orissa;

- (i) Industrial Development Bank of India
- (ii) Industrial Finance Corporation of India
- (iii) Life Insurance Corporation of India
- (iv) General Insurance Corporation of India

(b) There is no branch office of the Industrial Credit & Investment Corporation of India (ICICI) in Orissa;

(c) and (d) ICICI's organisational structure does not provide for Branch offices. There are four regional offices located at Bombay, Calcutta, Madras and Delhi. These regional offices cater to all the projects falling within their respective regions.

The regional office at Calcutta has jurisdiction over the Eastern Region comprising Bihar, Orissa, Sikkim, West Bengal, Assam and other North Eastern States. According to ICICI the regional offices have been functioning effectively and therefore ICICI does not consider it necessary to open small branch offices in each State.

Payment of Customs Duty at the State Bank of India

*461. SHRI CHANDRA BHAL MANI TEWARI : Will the Minister of FINANCE be pleased to state :

(a) whether the Collector of Customs, Delhi as received complaints that the State Bank of India, Delhi does not accept huge amounts in cash towards payment of customs duty;

(b) whether the Collector of Customs, Delhi does not give credit for duty paid by Demand Draft of other nationalised banks immediately but insists on payment to be made in the State Bank only;

(c) whether Government are aware of the hardship and harassment caused

to the duty payers on this account; and

(d) if so, the steps Government have taken to give relief to the duty payers in this regard particularly in view of the fact that the Collectors of the Custom at other places give immediate credit for drafts issued by other nationalised banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISANA) : (a) No, Sir

(b) At Delhi, Credit for payment by Demand Drafts are given only after the proceeds are realised. Collections are done at State Bank of India at Delhi Airport, at the Central warehousing Corporation and in the Departmental Treasury of the Collectorate. However, instructions have now been issued to the Collector of Customs, Delhi to give immediate credit in case duty is paid by way of a Demand Draft issued on any nationalised Bank.

(c) No, Sir. No complaints or representations have been received by Government.

(d) Does not arise in view of answer to (c) above.

Export of Mica

*464 SHRI A. K. ROY : Will the Minister of COMMERCE be pleased to state :

(a) whether export of mica to the free currency zone (western countries) has declined in the last three years, with year-wise break-up;

(b) the total export of mica during the same period;

(c) whether Government have any plan to nationalise the export trade of mica; and